

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 1

**CA 96/2021 CA 111/2021 CA 492/2022 in CP/3638(MB)2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 22.09.2022

NAME OF THE PARTIES: - **UNION OF INDIA**  
**Vs.**  
**INFRASTRUCTURE LEASING AND FINANCIAL**  
**SERVICES LTD. & ORS.**

*Appearance (via video-conference):*

For Applicant

In CA No. 492 of 2022 : Adv. Ashish Kamat a/w Adv. Drishti Das,  
Adv. Roma Bhojani, Adv. Rima Jain

For the Applicant in  
CA No. 96 of 2021

: Adv Astha Ojha

For Applicant in  
CA 111 of 2021

: Adv. Neha Naik

For Respondent  
in CA No. 111 of 2021

: Adv. Ashish Kamat a/w Adv. Drishti Das,  
Adv. Roma Bhojani, Adv. Rima Jain

For the Union of India

: Adv. Sanjay Shorey a/w Mr Aditya Sikka  
a/w Ms. Vasudha Vijaysheel

For the Claims Management  
Advisor in CA 96/2021;  
CA 111/2021

: Adv. Deep Roy and Adv. Dhaval Savla

Section 241-242 of Companies Act, 2013 & Rule 11

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**ORDER**

**CA 492/2022**

This is an Application filed by Applicant, IL&FS Service Ltd. seeking early hearing of Company Applications as mentioned in prayer Clause A to N of the

Application. Ld. Counsel for the other side found urgency to hear this matter on priority. Accordingly, these all Applications are listed for hearing on urgent basis on Board **26.09.2022**. Registry is directed to retain the position of these Applications High on Board. The present application bearing CA 492/2022 is disposed of as allowed.

**CA 96/2021 CA 111/2021**

Ld. Counsel for the parties present. Parties are directed to complete the pleadings by the adjourned date. By the consent of the parties, list this matter on Board on **10.10.2022**.

**Sd/-**  
SHYAM BABU GAUTAM  
Member (Technical)

Prasad

**Sd/-**  
JUSTICE P.N. DESHMUKH  
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 34

**CP 3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 22.09.2022

NAME OF THE PARTIES: -

**Union of India**  
**V/s**  
**Infrastructure Leasing & Financial Services Ltd &**  
**Ors**

*Appearance (via video-conference):*

For Applicant : None present

For Respondent : None present

Section 241-242 of Companies Act, 2013

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**ORDER**

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **10.10.2022**.

**Sd/-**  
SHYAM BABU GAUTAM  
Member (Technical)

**Sd/-**  
JUSTICE P.N. DESHMUKH  
Member (Judicial)

Prasad